

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 931 of 2012

[Arising out of OIA-SRP/335-336/VDR-II/2012 dated 28/09/2012 passed by
Commissioner of Central Excise, Customs and Service Tax-VADODARA-II]

Modern Petrofils (poy Div)

.....Appellant

(A Unit Of Modern Syntex I Ltd.), N.H. No. 8, Vill-Bamangam, Tal-Karjan,
VADODARA, GUJARAT

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

None appeared for the Appellant

Shri Ajay Kumar Samota, Superintendent AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING/DECISION: 13.04.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 930 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**

Mehul